

**Government of India  
Ministry of Youth Affairs & Sports  
Department of Sports**

**LOK SABHA  
UNSTARRED QUESTION NO. 1456  
TO BE ANSWERED ON 09.02.2026**

**Upgradation of Rural Sports Infrastructure**

**1456. SHRI THARANIVENTHAN M S:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

**(a) whether the Government has assessed the current status of sports infrastructure in rural areas of Tamil Nadu;**

**(b) if so, the details of the deficiencies identified in playgrounds, stadiums, indoor training facilities and availability of qualified coaches thereof;**

**(c) whether the Government proposes to extend additional financial assistance to Tamil Nadu for upgrading rural sports infrastructure under the schemes such as 'Khelo India' and the State Assistance to National Sports Federations and if so, the details thereof;**

**(d) the details of the number of rural panchayats, schools and colleges in Tamil Nadu that have received funds for sports infrastructure development during the last five years and the current year, year-wise; and**

**(e) the details of the steps taken by the Government to enhance sports participation among rural youth, especially girls, SC/ST youth and differently-abled children through improved facilities and training support?**

**ANSWER**

**THE MINISTER OF YOUTH AFFAIRS & SPORTS  
[ DR. MANSUKH MANDAVIYA ]**

**(a) to (e) 'Sports' being a State subject, the responsibility of development of sports, including assessment of the current status of sports**

**infrastructure in rural areas, identification of deficiencies in playgrounds, stadiums, indoor training facilities, availability of qualified coaches, providing sports infrastructure in rural panchayats, schools and colleges, and enhancing sports participation among rural youth, girls, including SC/ST youth and differently-abled children through improved facilities and training support, rests primarily with the State/Union Territory Governments. The Union Government only supplements their efforts by bridging critical gaps. However, the Ministry of Youth Affairs and Sports implements the following schemes for development of sports in the country, including in the State of Tamil Nadu:**

- (i) Khelo India – National Programme for Development of Sports;**
- (ii) Assistance to National Sports Federations (NSFs);**
- (iii) Cash Incentives to Medal Winners in International Sports Events and their coaches;**
- (iv) National Sports Awards;**
- (v) Pension to Meritorious Sportspersons;**
- (vi) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons;**
- (vii) National Sports Development Fund;**
- (viii) Running Sports Training centres through Sports Authority of India (SAI); and**
- (ix) National Centre for Sports Science and Research (NCSSR).**

**Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.**

**The details of all sports facilities under the Khelo India Scheme, such as Sports Infrastructure, Khelo India Centres (KIC), Khelo India State Centres of Excellence (KISCE) and Khelo India Accredited Academies (KIAA), across the country, including in the State of Tamil Nadu, are available in the public domain on the dashboard of the Ministry at <https://dashboard.kheloindia.gov.in>.**

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